

Minimum Support Price of rice in Assam

2344. SHRI BHUBANESWAR KALITA: Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

(a) whether it is a fact that the Food Corporation of India (FCI) has fixed the minimum support price for procuring rice at Rs.1,020-1,080 per quintal in Assam;

(b) whether it is also a fact that the farmers are selling their grains in the open market at Rs. 500 to Rs. 800 per quintal, because FCI is not buying enough paddy from local farmers and is not fixing enough procurement centres; and

(c) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (PROF. K.V. THOMAS): (a) No, Sir. The Government procures paddy at the Minimum Support Price. (MSP) announced by it every year, which is applicable for the entire country. The MSP of paddy for the current Kharif Marketing Season (KMS) and KMS 2012-13 are given below:

Marketing Seasons	(Rs. Per Quintal)	
	Common	Grade 'A'
2011-12	1080	1110
2012-13	1250	1280

(b) and (c) No, Sir. No such complaints have been received. During KMS 2011-12, FCI opened 13 procurement centres in Assam initially, which was subsequently increased to 21.

Disposal of consumer disputes in Assam

2345. SHRI BHUBANESWAR KALITA: Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

(a) the number of cases disposed of by the Assam State Consumer Disputes Redressal Commission (CDRC) and Guwahati district forum since their inception;

(b) the number of cases pending before CDRC and the Guwahati district forum;

(c) the amount spent by Government on the said CDRC and the district forum since their inception, year-wise; and

(d) the number of cases decided by the said CDRC appealed against and disposed/pending before the National Consumer Disputes Redressal Commission during the last three years, year-wise?

THE MINISTER OF STATE OF THE MINISTRY OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (PROF. K.V. THOMAS): (a) and (b) The numbers of cases filed/disposed of/pending in the State Consumer Disputes Redressal Commission (SCDRC) and District Consumer Disputes Redressal Fora (DCDRFs) in Assam since inception are as under:

Name of Agency	Cases filed since inception	Cases disposed of since inception	Cases Pending
State Commission	2474	1603	871
District Fora	13704	11976	1728

(c) Amount of Rs. 50.00 lakhs and Rs. 10.00 lakhs have been released by the Central Government to the Government of Assam for strengthening the infrastructure of the State Commission and Guwahati District Forum respectively, under the scheme of One Time Grant (OTG), 1995.

(d) The number of cases decided by the said CDRC appealed against and disposed/pending before the National Consumer Disputes Redressal Commission during the last three years, year-wise is as under:

Cases decided by Assam State Commission and Disposed/
Pending before National Commission

Year	2009	2010	2011	Total
Cases Disposed	2	10	2	14
Cases Pending	0	2	0	2